# GOVERNMENT OF INDIA MINISTRY OF PETROLEUM AND NATURAL GAS RAJYA SABHA UNSTARRED QUESTION NO. 1074 TO BE ANSWERED ON 10<sup>th</sup> FEBRUARY, 2021

### Reservation in allotment of gas tankers

#### 1074 # SHRI NEERAJ DANGI:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether there is provision to provide reservation to SC/ST category in tender invited for supply of gas tankers;
- (b) if so, number of applications received from SC/ST category for open tender in this regard in 2018 along with number of people participated in open tender out of them;
- (c) whether approximately 57 per cent of tankers reserved for this category could not be alloted by Government, if so, reasons therefor;
- (d) by when this backlog is likely to be cleared; and
- (e) whether States like Madhya Pradesh, Uttar Pradesh levy border charges on tankers of Rajasthan, though it is a public service?

#### **ANSWER**

## MINISTER OF PETROLEUM AND NATURAL GAS (SHRI DHARMENDRA PRADHAN)

- (a) & (b) Yes, Sir. Oil Marketing Companies(OMCs) have reported that out of total 10484 bids received in Bulk Transportation Contract 2018, 2034 bids were received from SC/ST bidders.
- (c) & (d) OMCs have reported that the participation of SC/ST bidders in Bulk LPG Transportation Tender 2014 was only 3-4 %. However, nos. of offered trucks have been increased to 15.2 % in Bulk LPG Transportation Contract 2018. The entire reserved number of Trucks could not be utilised as trucks offered by SC/ST bidders are insufficient as per requirement under reserved for SC/ST bidders.

(e) OMCs have informed that States like Madhya Pradesh, Uttar Pradesh are not levying border charges on tankers of Rajasthan.

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